

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. **32/AM10 HELD ON 04.11.2009**
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **32/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with ‘Plastic & Rubber Products’ held on **04.11.2009** under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **31/AM10 held on 28.10.2009.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASE

3.1.1	Case No. A-101	IMAGE LABELS PVT. LTD.	HQ F. No. 01/87/050/00043/AM07/DES-VII	Status: Approved
	NC No.: 32/AM09 Dated:04.11.2009	Adv. Lic. No. 0710044329 Dated 12.04.2006	RLA F. No. 07/24/040/00774/AM06	

Application: Request is for fixation of adhoc norms for the export product ‘Insulators’.

Decision: With D/o C&PC OM No. 46011/88/2006-PC.II dated 20.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

PVC Sheet Insulator	1 kg	1. PVC Sheet	1.08 kg/kg content in the export product
		2. Double Side Adhesive Tape Roll with Release Paper	1.15 kg/kg content in the export product

ONLINE CASES

7	Case No.:12/46/87-ALC1/2008		Party Name:SNF [INDIA] PVT. LTD.,		Meet No/Date:32/87-ALC1/2009 04.11.2009		Status: Approved														
	HQ File :01/87/050/00691/AM09/		RLA File :09/24/040/00409/AM09/		Lic.No/Date:0910037099 17.02.2009		Defer Date:														
	Application: Request is for adhoc norms for following:																				
	<i>Sl.No.</i>		<i>ITCHS Code</i>		<i>EXPORT ITEM</i>		<i>Qty</i>		<i>UOM</i>		<i>FOB/FOR (Rs.)</i>		<i>FOB (in Currency of realisation)</i>								
	1		39069090		62/0- FLOSPERSE-3000 M		198000.000		K.G		7839669.00		159342.86 US\$								
									Total		7,839,669.00		159,342.86								
	<i>Sl.No.</i>		<i>ITCHS Code</i>		<i>IMPORT ITEM</i>		<i>Qty</i>		<i>UOM</i>		<i>CIF (Rs.)</i>		<i>CIF (Currency)</i>								
1		29161100		Acrylic acid		63011.520		K.G		5239282.00		106489.47 US\$									
								Total		5,239,282.00		106,489.47									
Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 20.10.2009, following adhoc norms are approved :																					
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>Flosperse 3000 M (Non-Volatile Solids 40+-2%)</td> <td>1 kg</td> <td>Acrylic Acid</td> <td>0.3182 kg</td> </tr> </tbody> </table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Flosperse 3000 M (Non-Volatile Solids 40+-2%)	1 kg	Acrylic Acid	0.3182 kg										
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Flosperse 3000 M (Non-Volatile Solids 40+-2%)	1 kg	Acrylic Acid	0.3182 kg																		

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Case No.:11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved													
HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:													
Application: Request is for adhoc norms for following:																
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>										
1	39269099	63/0- HDPE NET IMPREGNATED WITH ALPHA CYPERMETHRIN 0.55%	115385.000	K.G	20192375.00	395928.92 US\$										
				Total	20,192,375.00	395,928.92										
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>										
1	40059910	HDPE GRANULES	124600.000	K.G	7476000.00	146588.24 US\$										
2	38089990	ALPHA CYPERMETHRIN 25% GR. PLAEDD11451	3000.000	K.G	5260140.00	103140.00 US\$										
				Total	12,736,140.00	249,728.24										
Decision: With oral comments of representative of D/o C&PC, the Committee decided to approve the adhoc norms as per SION H 562 which are as under:																
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td rowspan="2">HDPE Net Impregnated with Alpha Cypermethrin 0.55%</td><td rowspan="2">1 kg</td><td>1. HDPE Granulas</td><td>1.080 kg</td></tr><tr><td>2. Alpha Cypermethrin 25% Granulas</td><td>0.026 kg</td></tr></table>							EXPORT ITEM	QTY	IMPORT ITEM	QTY	HDPE Net Impregnated with Alpha Cypermethrin 0.55%	1 kg	1. HDPE Granulas	1.080 kg	2. Alpha Cypermethrin 25% Granulas	0.026 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY													
HDPE Net Impregnated with Alpha Cypermethrin 0.55%	1 kg	1. HDPE Granulas	1.080 kg													
		2. Alpha Cypermethrin 25% Granulas	0.026 kg													

9	Case No.:5/6/87-ALC1/2009	Party Name:BIO - TECH VISION CARE PVT.LTD	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved											
	HQ File :01/87/050/00026/AM10/	RLA File :08/24/040/00240/AM09/	Lic.No/Date:0810078676 16.03.2009	Defer Date:											
	Application: Request is for adhoc norms for following:														
	<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39059099</td><td>90/0- STERILE PVA SPEARS</td><td>300000.000</td><td>Number</td><td>1611720.00</td><td>33300.00 US\$</td></tr></table>	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39059099	90/0- STERILE PVA SPEARS	300000.000	Number	1611720.00	33300.00 US\$
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)									
1	39059099	90/0- STERILE PVA SPEARS	300000.000	Number	1611720.00	33300.00 US\$									

				Total	1,611,720.00	33,300.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39059099	PVA POINTS	600000.000	Number	100368.00	2040.00 US\$
2	39000000	POUCH Condn...:- This authorisation has been issued under para 4.7 of H.B.	600000.000	Number	100368.00	2040.00 US\$
				Total	200,736.00	4,080.00

Decision: With D/o C&PC OM No. 46011/41/2009-PC.II dated 21.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Sterlite PVA Spears (Weight 1.1 gm+/-2% Piece)	1 No.	1. PVA Points (Weight/piece 0.12 gm+/-2%)	1 No.
		2. Relevant Pouches	Net to Net

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Case No.:15/17/87-ALC1/2009	Party Name:CRAY VALLEY RESINS INDIA PVT. LTD.,	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved
HQ File :01/87/050/00131/AM10/	RLA File :03/94/040/01290/AM07/	Lic.No/Date:0310512353 19.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39089090	62/0- POLYAMIDE RESIN CRAYMID 125 POLYAMID RESIN	7200.000	K.G	971775.00	21595.00 US\$
				Total	971,775.00	21,595.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	DIMER ACID CHEMICAL	4860.000	K.G	325260.00	7228.00 US\$
2	29122990	TRI ETHYLENE TETRAMINE CHEMICAL	2455.000	K.G	397710.00	8838.00 US\$

3	73011000	CRCA COIL PACKING MATERIAL	880.000	K.G	19800.00	440.00 US\$
				Total	742,770.00	16,506.00

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 02.08.2007, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Resin (Craymid 125-100, Solid Content 97+/-3%)	1 kg	1. Dimer Acid	0.675 kg
		2. Tri Ethylene Tetra Amine	0.341 kg

15	Case No.: 1/7/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved
	HQ File :01/87/050/00038/AM10/	RLA File :09/24/040/00031/AM10/	Lic.No/Date:0910037819 01.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	62/0- Polymer for Thickener LIPESA 970 [Modified Emulsion Polymer based on Acrylamide]	412000.000	K.G	55631820.00	1090820.00 US\$
				Total	55,631,820.00	1,090,820.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29241900	ACRYLAMIDE 50 HST LIQUID	116554.800	K.G	4545637.20	87416.10 US\$
2	27101900	HYDROSEAL G 250 LIQUID	98344.400	K.G	4346822.48	83592.74 US\$
3	34029010	SIMALINE IE 101 LIQUID	8816.800	K.G	1925589.12	37030.56 US\$
4	34021300	LUTENSOL TO 89 LIQUID	13431.200	K.G	1466687.04	28205.52 US\$
5	28251000	HYDROXYLAMINE SULPHATE LIQUID	13431.200	K.G	1801929.79	34652.50 US\$
				Total	14,086,665.63	270,897.42

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 20.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Modified Emulsion Polymer based on Acrylamide – LIPESA 970 (% Non Volatile Solids 30+/-5%)	1 kg	1. Acrylamide 50 HST (50% water solution of Acrylamide)	0.2829 kg
		2. Exxsol D-80 (Solvent)	0.2387 kg
		3. Simaline IE 101	0.0214 kg
		4. Lutensol 89 (Surfactant)	0.0326 kg
		5. Hydroxylamine Sulphate	0.0326kg

18	Case No.:15/14/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved
	HQ File :01/87/050/00101/AM10/	RLA File :03/94/040/00229/AM10/	Lic.No/Date:0310525063 19.06.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39089090	62/0- REACTIVE POLYAMIDE RESIN	36000.000	K.G	5056800.00	103200.00 US\$
				Total	5,056,800.00	103,200.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38249090	DIMER ACID	20880.000	K.G	1688200.00	34453.06 US\$
2	29212990	DI ETHYL TETRA AMINE (DETA)	16200.000	K.G	3016500.00	61561.22 US\$
3	38231900	SOYA FATTY ACID	1908.000	K.G	93500.00	1908.16 US\$
				Total	4,798,200.00	97,922.44

Decision: With D/o C&PC OM No. 46011/16/2008-PC.II dated 15.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reactive Polyamide Resin	1 kg	1. Dimer Acid	0.580 kg
		2. Diethyl Tetra Amine (DETA)	0.450 kg
		3. Soya Fatty Acid	0.053 kg

21	Case No.:2/26/87-ALC1/2009	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved
	HQ File :01/87/050/00193/AM10/	RLA File :03/94/040/00376/AM10/	Lic.No/Date:0310532598 06.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39231000	63/0- PLASTIC BAGS NET CONTENT : 1) LDPE GRANULES (REPROCESSED) :1,90,500.000 KILOGRAM 2)LLDPE GRANULES :15,715.000 KILOGRAM	206215.000	K.G	12984510.00	264990.00 US\$
				Total	12,984,510.00	264,990.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39019090	LDPE GRANULES (REPROCESSED)	200025.000	K.G	11761470.00	240030.00 US\$
2	39011010	LLDPE GRANULES	16500.750	K.G	1091720.00	22280.00 US\$
				Total	12,853,190.00	262,310.00

Decision: With D/o C&PC OM No. 46011/30/2007-PC.II dated 30.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Bags (Made out of HDPE Granules, LLDPE Granules and LDPE Reprocessed Granules)	1 kg	1. LLDPE Granules	0.336 kg
		2. HDPE Granules	0.336 kg
		3. LDPE Granules (Reprocessed)	0.336 kg
		4. Relevant Master Batch	0.042 kg

23	Case No.:4/26/87-ALC1/2009	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved
	HQ File :01/87/050/00195/AM10/	RLA File :02/24/040/00092/AM10/	Lic.No/Date:0210130295 11.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	610- ALUMINIUM COMPOSITE PANEL (ACP) THICKNESS 4MM ALUMINIUM PLASTIC COMPOSITE PANEL COIL THICKNESS 4MM	4500.000	Sq. meter	4760000.00	97242.08 US\$
				Total	4,760,000.00	97,242.08
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	76069290	ALUMINIUM COIL ALLUMINIUM ALLOY COIL	11565.000	K.G	2189778.00	44735.00 US\$
2	39211900	PLASTIC ADHESIVE FILM PLASTIC FILM	694.800	K.G	157766.00	3223.00 US\$
3	39199090	PLASTIC PROTECTIVE FILM PLASTIC FILM	401.850	K.G	64896.00	1325.76 US\$
4	39012000	PLASTIC GRANULES (LOW DENSITY POLYTHENE) LOW DENISITY POLYTHENE	14647.500	K.G	1177003.00	24045.00 US\$
5	32089029	PVDF PRIMER PAINTS PAINTS	141.750	Litre	37197.00	759.90 US\$
6	32100090	PVDF PAINTS PAINTS	472.500	Litre	696550.00	14229.83 US\$
7	32100090	THINER CHEMICAL	28.350	Litre	4082.00	83.39 US\$
				Total	4,327,272.00	88,401.88

Decision: With D/o C&PC OM No. 46011/13/2009-PC.II dated 23.07.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aluminium Composite Panel (ACP) Thickness 4mm (Weight/Sq. kg+/-3%)	1 Sq. Meter	1. Aluminium Coil (Thickness 0.45 mm)	2.570 kg
		2. Plastic Adhesive Film	0.154 kg
		3. Plastic Protective Film	0.089 kg
		4. LDPE Granules	3.250 kg
		5. PVDF Primer Paints	0.000 kg

5. PVDF Primer Paint	0.030 litre
6. PVDF Paint	0.105 litre
7. Thinner	0.006 litre

30	Case No.:2/24/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved
	HQ File :01/87/050/00185/AM10/	RLA File :03/94/040/00431/AM10/	Lic.No/Date:0310535744 28.08.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	620- POLYESTER POLYOL "EXPOL PH 240"	9000.000	K.G	631620.00	13050.00 US\$
				Total	631,620.00	13,050.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	3409.200	K.G	177278.00	3655.00 US\$
2	29094100	Diethylene Glycol	5523.300	K.G	182269.00	3758.00 US\$
3	29171200	Adipic Acid	1156.500	K.G	92520.00	1908.00 US\$
4	38159000	Catalyst (Fascat 4100)	2.340	K.G	8190.00	169.00 US\$
				Total	460,257.00	9,490.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 13.11.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (EXPOL PH 240)	1 kg	1. Phthalic Anhydride	0.3788 kg
		2. Diethylene Glycol	0.6137 kg
		3. Adipic Acid	0.1285 kg
		4. Catalyst – (Fascat 4100)	0.00026 kg

[illegible]

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Case No.:1/26/87-ALC1/2009	Party Name:PUNEET RESINS LTD.,	Meet No/Date:32/87-ALC1/2009 04.11.2009	Status: Approved			
HQ File :01/87/050/00192/AM10/	RLA File :03/95/040/00319/AM10/	Lic.No/Date:0310537074 10.09.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40059990	62/0- VINOPRENE IN DIFFERENT GRADES LIKE: 601 TO 647 / 6475 SERIES Containing: - 1) 36% Acrylonitrile Butadiene Rubber (NBR) 2) 32% PVC Resin 3) 26% Di				